NATIONAL COMPANY LAW APPELLATE TRIBUNAL

6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU SUPPLEMENTARY CAUSE LIST DATED **27.11.2025** (THURSDAY)
CHENNAI BENCH **(HYBRID MODE) 10.30 AM**

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In the Court of Hon'ble Mr. Justice N Seshasayee, Member (Judicial), Hon'ble Mr. Indevar Pandey, Member (Technical)

Note: No Mention will be permitted without prior consent of the other side.

For Admission (Fresh Cases)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for
				Respondents
1.	Comp App (AT) (CH) (Ins) No. 152/2025 For Stay IA No. 404/2025 To Implead IA No. 1636/2025 For Additional Docs	Methuku Srinivas Suspended Director of Buoyant Technology Constellations Pvt Ltd Vs Total Solutions Intec Pvt Ltd & Anr	Mr. Chandramouli Prabhakar	Mr. Adith Jahgirdar R2
	IA No. 1659/2025			

For Admission (After Notice)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for
				Respondents
2.	Comp App (AT) (CH)	Palanigounder	Mr. B Dhanaraj	Mr. Jayasankar
	(Ins) No. 201/2025 For Stay	Eswaramoorthy, Liquidator, Subhashri		Mr. Srivatsan Sridhar
	IA No. 566/2025	Bio-Energies Pvt Ltd Vs A Marimuthu		(Vakalat not filed)

Copy to:

By the order of Hon'ble Member (Judicial)

Chennai Bench

1. Notice Board

2. Website: www.nclat.nic.in